

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C.No. 6/2022-RC

DATED: 31-1-2023

NOTIFICATION

It is hereby informed that the High Court for the State of Telangana has issued Notification No. 6/2022-RC, dated 3-3-2022 invited applications through online for appointment to the posts of **Copyists** to be filled by direct recruitment as per the Telangana Judicial Ministerial and Subordinate Service Rules, 2018. The High Court had conducted common computer based examination and common Typewriting test (skill test).

The High Court duly following the relevant rules and procedure hereby declares that the candidates bearing the below mentioned hall ticket numbers have qualified to appear for oral interview on short-listing as per their respective categories in the ratio of 1:3 of the notified vacancies:

(1) NAME OF THE UNIT: ADILABAD COMBINED DISTRICT

220260017	220260028	220260167	220260466	220260884	220261001
220261411	220262083	220262088	220262102	220262122	220262128

(2) NAME OF THE UNIT: KHAMMAM COMBINED DISTRICT

220260558	220260576	220260759	220260784	220260858	220260859
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(3) NAME OF THE UNIT: KARIMNAGAR COMBINED DISTRICT

220260031	220260037	220260050	220260131	220260200	220260209
220260227	220260239	220260252	220260483	220260588	220260862
220260863	220260902	220260905	220261013	220261018	220261019
220261021	220261032	220261041	220261045	220261050	220261065
220261106	220261118	220261121	220261122	220261143	220261156
220261159	220261172	220261173	220261175	220261210	220261304
220261504	220261505	220261508	220261756	220261767	220261768
220261776	220261885	--	--	--	--

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(4) NAME OF THE UNIT: MAHBUBNAGAR COMBINED DISTRICT

220260293	220260302	220260318	220260329	220260334	220260335
220260343	220260344	220260347	220260351	220260358	220260372
220260383	220260384	220260385	220260392	220260401	220260424
220260436	220260448	220260450	220260727	220260742	220260869
220260873	220260919	220261304	220261319	220261522	220261525
220261537	220261776	220261991	--	--	--

(5) NAME OF THE UNIT: MEDAK COMBINED DISTRICT

220260485	220261193	220261194	220261200	220261202	220261322
220261331	220261538	220261550	220261551	220261553	220261566
220261788	220261802	220261806	220261807	220261808	220261810
220261997	220261998	220262002	--	--	--

(6) NAME OF THE UNIT: NIZAMABAD COMBINED DISTRICT

220260490	220260543	220262009
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(7) NAME OF THE UNIT: NALGONDA COMBINED DISTRICT

220260607	220260609	220260642	220260652	220260654	220260672
220260673	220260684	220260689	220260720	220260772	220260775
220260871	220260873	220260919	220261352	220261830	220262012
220262018	--	--	--	--	--

(7) NAME OF THE UNIT: RANGAREDDY COMBINED DISTRICT

220260720	220260876	220261210	220261358	220261598	220261602
220261625	220261635	220261643	220261837	220261846	220261856
220261864	220261871	220261880	220261885	220262055	--

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(8) NAME OF THE UNIT: COMBINED WARANGAL DISTRICT

220260927	220260951	220260975
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(9) NAME OF THE UNIT: METROPOLITAN SESSIONS COURT, HYDERABAD

220260919	220261221	220261235	220261243	220261426	220261449
220261635	220261671	220261675	220261677	220261679	220261685
220261692	220261704	220261705	220261860	--	--

(10) NAME OF THE UNIT: CITY CIVIL COURT, HYDERABAD

220260012	220261265	220261278	220261468	220261496	220261950
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(11) NAME OF THE UNIT: CITY SMALL CAUSES COURT, HYDERABAD

220260919	220261050	220261483	220261488	220261489	220261492
220261496	220261740	220261745	--	--	--

The schedule for conducting the Oral Interview will be declared in due course.

DI 31/1/2023
REGISTRAR (RECRUITMENT)

HIGH COURT OFFICIAL WEBSITE: <http://tshc.gov.in>

HELP DESK NUMBER : 040-23688394